

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 326 of 2013

Dated : **18th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
 Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Haryana Power Generation Corporation Ltd. ... Appellant(s)
 Versus
Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Kalra

Counsel for the Respondent(s) : None

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **1st October, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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